

MR. SPEAKER: If both sides are doing it, I will go out of the picture. Let them do it.

मुझे हँसना ही है जब इस तरह से भी इस तरह की बात की जाती है।

SHRI K. P. UNNIKRISHNAN (Badagara): Let there be a discussion.

SHRI VASANT SATHE: You said I could ask afterwards. Otherwise, let us have a discussion. This is a fit subject for it. The State has been defrauded of crores of rupees. This is *prima facie* a clear case of sabotage by the officials.

श्री रामावतार शारदा (पटना) : हम इस पर डिस्कशन चाहते हैं।

अध्यक्ष महोदय : अगर आप डिस्कशन चाहते हैं तो रूल तोड़ कर डिस्कशन नहीं होगा, उस के लिये प्रलेखना नोटिस चाहिए।

SHRI JYOTIRMOY BOSU: Even I have to pay tax for this. The money will not come from heaven.

MR. SPEAKER: Please sit down.

12.52 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATION RE. DELIMITATION OF PARLIAMENTARY AND ASSEMBLY CONSTITUENCIES IN MANIPUR

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITIRAJ SINGH CHAUDHARY): I beg to lay on the Table:—

A copy of Notification No. S. O. 667(E) (Hindi and English versions) published in Gazette of India dated the 30th October, 1973 containing Order No. 7 of the Delimitation Commission in respect of the delimitation of parliamentary and assembly constituencies in the State of Manipur, under sub-section (3) of section 10 of the Delimitation Act, 1972. [Placed in Library. See No. LT-5914/73].

MINERAL CONCESSION (FOURTH AND FIFTH AMENDMENTS) RULES, 1973 AND COKING COAL MINES (INTIMATION RE. MORTGAGE, CHARGE, LIEN, ETC., ETC.) RULES, 1973

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:—

(i) The Mineral Concession (Fourth Amendment) Rules, 1973 published in Notification No. G.S.R. 1010 in Gazette of India dated the 15th September, 1973.

(ii) The Mineral Concession (Fifth Amendment) Rules, 1973, published in Notification No. G.S.R. 1011 in Gazette of India dated the 15th September, 1973.

[Placed in Library. See No. LT-5915/73].

(2) A copy of the Coking Coal Mines (Intimation regarding Mortgage, Charge, Lien or other interests) Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 480 in Gazette of India dated the 31st October, 1973, under sub-section (3) of section 34 of the Coking Coal Mines (Nationalisation) Act, 1972. [Placed in Library. See No. LT-5916/73].

श्री अटल बिहारी वाजपेयी : (भवालियर) अध्यक्ष जी, अभी मणिपुर के डिलिमिटेशन के बारे में कागज रखा गया है, मैं पूछना चाहता हूँ कि उत्तर प्रदेश और उड़ीसा के बारे में कब रखा जायगा ?

अध्यक्ष महोदय : इस तरह से तो बड़ी मुश्किल है।